

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NOS. 11, 12, 13 & 14 OF 2015**

**Dated: 5<sup>th</sup> October, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**APPEAL NO. 11 OF 2015**

**In the matter of:**

**Dakshinachal Vidyut Vitran Nigam Ltd. ... Appellant(s)**  
**Vs.**  
**Uttar Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)**

**APPEAL NO. 12 OF 2015**

**In the matter of:**

**Paschimanchal Vidyut Vitran Nigam Ltd. ... Appellant(s)**  
**Vs.**  
**Uttar Pradesh Electricity Regulatory Commission ... Respondent(s)**

**APPEAL NO. 13 OF 2015**

**In the matter of:**

**Purvanchal Vidyut Vitran Nigam Ltd. ... Appellant(s)**  
**Vs.**  
**Uttar Pradesh Electricity Regulatory Commission ... Respondent(s)**

**APPEAL NO. 14 OF 2015**

**In the matter of:**

**Madhyanchal Vidyut Vitran Nigam Ltd. ... Appellant(s)**  
**Vs.**  
**Uttar Pradesh Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Amit Kapur  
Ms. Aparajita Upadhyay  
Counsel for the Respondent(s) : Mr. Sanjay Singh for R-1

**ORDER**

**Reserved for judgment.**

**(S.D. Dubey)**  
**Technical Member**

**(Justice N.K. Patil)**  
**Judicial Member**